



**Central Administrative Tribunal
Principal Bench: New Delhi**

**C.P. No. 246/2021
in
O.A. No. 1030/2021**

This the 23rdday of September, 2021

Through Video Conferencing

**Hon'bleMs. Manjula Das, Chairman
Hon'bleMr. Mohd. Jamshed, Member (A)**

Mr.Jaiveer Singh
S/O Sh. Buddhi Singh
R/O RZD- 4/13, VinodPuri, Vijay Enclave,
PalamDabri Road, New Delhi-110045
Aged About 61 Years
Retired As Superintendent (GST) CBIC

...Petitioner

(By Advocate:Ms.JasvinderKaur)

Versus

1. Mr.Tarun Bajaj
Secretary, Department Of Revenue
North Block, New Delhi,
Delhi (NCT)-110001
2. Mr.Ajit Kumar
Chairman, CBIC
North Block, New Delhi
3. Mr. J P S Chawla, Pr. CCA
Chief Pay & Accounts Office,
1st Floor, DGACR Building, I P Estate,
New Delhi

...Respondents

(By Advocate:ShriShlok Chandra, Sr. Panel Counsel for
UOI)



ORDER (ORAL)

Hon'bleMs. Manjula Das, Chairman

This Contempt Petition has been filed for the alleged non compliance of the Order of this Tribunal dated 14.06.2021 in OA No.1030/2021.

2. Today when the matter was taken up for hearing, learned counsel for the petitioner Ms. Jasvinder Kaur, sought permission of the Tribunal to withdraw the Contempt Petition with liberty to file it at the appropriate time.
3. Permission is granted. The Contempt Petition is dismissed as withdrawn with liberty as prayed for.

**(Mohd.Jamshed)
Member (A)**

**(Manjula Das)
Chairman**

/sd/vb/akshaya/